

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023

In re: News item appearing in Deccan Herald dated 24.10.2023 titled  
**"Pollution control boards are the weak link"**

**STATUS REPORT ON BEHALF OF UNION TERRITORY OF DELHI  
(RESPONDENT NUMBER-32) IN COMPLIANCE TO THE ORDER  
DATED 23.11.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 23.11.2023 and pleased to direct, Union Territory of Delhi to file the report:
  - (a) The sanctioned strength and working strength of staff in the concerned PCCs,
  - (b) The ratio of administrative, Ministerial and Technical staff in the concerned PCCs,
  - (c) The regulating and monitoring facilities which are available with the PCCs.
  - (d) In respect of laboratories, the report will disclose the sanctioned strength and present working strength of staff, the infrastructure which is available in the labs and further need for equipment and infrastructure in those labs and the provisions made in laboratories for enforcement and monitoring of hotspots in critically polluted areas.
  - (e) The report should also include the availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022).

2. That in compliance with the order dated 23.11.2023, following is submitted for kind consideration of This Hon'ble Tribunal:-

a) Present working strength of staff in Delhi Pollution Control Committee:-

S.No.	Particulars	No. of Posts
1.	Sanctioned Posts	344
2.	Actual in Place (present staff)	191
3.	Vacant Post	153

b) The ratio of administrative, Ministerial and Technical staff:

S. No.	Particulars	No. of Posts
1.	Sanctioned Administrative Posts	106
2.	Sanctioned Ministerial Posts	59
3.	Sanctioned Technical Posts	178
4.	Total Sanctioned Posts	343

c) Monitoring facilities, staff strength and infrastructure available in the Laboratory are given in the Table below:

Water Parameters	
1.	pH
2.	TSS
3.	COD
4.	BOD
5.	TDS
6.	Ammoniacal Nitrogen
7.	Phosphate
8.	Turbidity
9.	Faecal coliform
10.	Oil & Grease

11.	Sulphides
12.	Sulphate
13.	Heavy Metals- Cr, Cu, Fe, Zn, Pb, Ni, Cd
14.	Dissolved Oxygen
15.	Phenolic compounds
16.	Total Kjeldahl Nitrogen
17.	MLSS
18.	Chloride
19.	Hardness as a CaCO <sub>3</sub>
20.	Calcium as Ca
21.	Nitrate
<b>Air &amp; Noise Parameters</b>	
22.	Particulate Matters
23.	Sulphur dioxide
24.	Nitrogen Dioxide
25.	Carbon Monoxide
26.	Ammonia
27.	Benzene
28.	Ozone
29.	Noise level in Leq dB(A)

Sanctioned strength of the lab is 31 and working strength of the lab is 22.

**Infrastructure (Instruments) available in Laboratory:**

S.No.	Equipment	Nos.
1.	Hot Air Oven	1

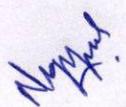
2.	Autoclave	1
3.	BOD Incubator	2
4.	Digestion Chamber	1
5.	Incubator for bacteriological test	1
6.	Laminar Flow	2
7.	Water Purification Assembly	1
8.	Analytical Balance	3
9.	Conductivity Meter	2
10.	pH Meter with combined glass electrode	2
11.	Atomic Absorption Spectrophotometer (Flame) with the following cathode lamps+(√ available HCL) <ul style="list-style-type: none"> <li>• Cadmium</li> <li>• Copper Lead</li> <li>• Zinc</li> <li>• Chromium</li> <li>• Iron</li> <li>• Nickel</li> </ul>	1
12.	Flame Photometer	1
13.	Mercury Analyzer Digital	1
14.	Precision Balance weighing up to 1 mg (water/air)	1
15.	Spectrophotometer (Double Beam)	1
16.	Spectrophotometer (single Beam)	1
17.	TCLP Extractor	1
18.	COD Digester	2
19.	TDS meter	2
20.	Water bath Digital	1
21.	CAAQMS (Continuous Ambient Air Quality Monitoring Stations)	24
22.	PM <sub>2.5</sub> Sampler (Envirotech APM550 EL)	4
23.	Respirable Dust Sampler (Envirotech APM 460L )	4
24.	Stack Monitoring Kit	2

25.	RTANMS (Real-Time Ambient Noise Monitoring Stations)	31
26.	Sound Level Meters	6

d) Availability of budget and its sources and expenditure in last two years (2020-2021 and 2021-2022): -

Item	2020-2021 In Rs	2021-2022 In Rs
Indirect income	23,80,06,690.48/-	8,72,20,296.29/-
Direct income	28,29,42,371.70/-	23,62,97,869.25/-
Indirect expenditure	24,93,28,224.18/-	26,61,73,737.02/-
Excess of income over expenditure	27,16,20,838.00/-	5,73,44,428.52/-

The present status report may kindly be taken on record.

  
(Nigam Agarwal)

Director (Environment), GNCTD

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**NDOH:- 02.02.2024**

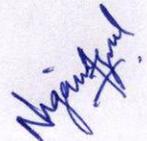
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Filed by:

New Delhi:

Dated: 01.02.2023



(Nigam Agarwal)

Director (Environment), GNCTD